GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 759 TO BE ANSWERED ON 07.02.2017

SKILL DEVELOPMENT OF OBCs AND SCs

759. SHRI JAYADEV GALLA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received proposals from NGOs, voluntary organisations and from the State Government of Andhra Pradesh seeking financial assistance for improving the socio-economic conditions of OBCs and SCs through skill development;
- (b) if so, the present status of the above proposals along with the number of beneficiaries, category-wise; and
- (c) the number of OBCs and SCs who benefitted from such programmes in the State as compared to thereof other States?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): Under the scheme of grant in aid to Voluntary Organization for the development of OBCs and SCs, no proposal of NGOs/VOs has been forwarded by the State Government of Andhra Pradesh through the online system for improving the socio economic conditions of OBCs and SCs through skill development since 2014-15.
- (b) & (c): State-wise details of beneficiaries of skill development programmes being conducted by NGOs/VOs for SCs and OBCs, for the last two years are placed at Annexure I.

Annexure I referred to in Part (b) & (c) of the Lok Sabha Unstarred Question No. 759 for answer on 07.02.2017

SI.	State	No. of Beneficiaries			
No.		2014-15		2015-16	
		Scheduled	Other Backward	Scheduled Castes	Other Backward
		Castes	Class		Class
1	Assam	140	0	50	40
2	Delhi	14253	7590	15655	15146
3	Gujarat	375	50	50	50
4	Haryana	150	180	30	0
5	Maharashtra	0	530	249	760
6	Manipur	350	530	370	30
7	Odisha	115	100	115	0
8	Rajasthan	250	450	200	250
9	Uttarakhand	0	50	0	50
10	Himachal Pradesh	0	0	80	0
11	Jammu & Kashmir	220	0	220	0
12	Karnataka	270	0	180	0
13	Tamil Nadu	0	0	73	0
14	Uttar Pradesh	70	0	70	0
15	West Bengal	30	0	50	0
16	Madhya Pradesh	50	0	0	0